

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 7**  
**689/2016**

**IN THE MATTER OF:**

EMAAR Developers Ltd and EMAAR  
MGF Land Ltd

.... Petitioner

**Order U/s. 230-232**

**Order delivered on 09.05.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Sr. Adv. U. K. Chaudhary, Adv. Manisha Chaudhary, Adv. Mansumyer Singh, Adv. Manisha Sharma, Adv. Shravan Chandrashekhar, Adv. Ritu Raj for Applicant in CA-128/2020,  
For the Petitioner : Adv. Pooja M. Saigal, Adv. Yudhister Singh, Adv. Ishank Jha  
For Emaar India : Adv. Ashish Joshi, Adv. Mehul Parti, Adv. Shivangi Bajpai

**ORDER**

**Ivn. P-11/2023, CA-205/2022, CA-128/2020, CA-159/2020**

At request and by consent, list the matter **alongwith CP-173/241-242/PB/2019 on 06.06.2024.**

**Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**Sd/-**  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

09.05.2024  
Lalit